

DIVISION BENCH  
COURT - II

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/270(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS PAKHI VINIMAY PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance (via video conferencing/physically)**

Mr.Ajit Kumar Chaubey, Adv. ] For the RoC  
Mr. Harshit Jaiswal, Adv. ]  
Mr. Vinayak Chaubey, Adv. ]  
  
Mr. Patita Paban Biswal, Adv. ] For the Respondent  
Mr.Amandeep Singh, Adv. ]

**ORDER**

1. Ld. Counsel for the respondent present.
2. List the matter on **04.07.2024**.

**D.Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**